

[Translation]

Pension to Ex-Servicemen

*1507. SHRI PREM CHAND RAM: Will the PRIME MINISTER be pleased to state:

(a) the total number of applications received by the Government in regard to provision of pension to ex-servicemen during each of the last three years, State-wise;

(b) the number of ex-servicemen to whom pension has already been sanctioned and the number of cases pending rejected, State-wise; and

(c) the time by which pending cases are likely to be disposed off?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a)

1991-92	77,603
1992-93	85,345
1993-94	98,402
TOTAL	2,61,350

No Statewise details are maintained

	Sanctioned	Rejected
(b) 1991-92	72,972	4,631
1992-93	82,223	3,122
1993-94	94,309	4,093
TOTAL	2,49,504	11,846

No Statewise details are maintained.

(c) No claims received upto 31.3.94 are pending.

[English]

N.C.C. in School/Colleges

1508. PROF. PREM DHUMAL:
SHRI PREM CHAND RAM:
SHRI MANJAY LAL:

Will the PRIME MINISTER be pleased to state:

(a) the number of schools and colleges in the country where N.C.C. facilities are available at present, State-wise;

(b) whether there is a proposal to provide N.C.C. facilities in some more schools/colleges in the country; and

(c) if so, the details thereof and the time by which N.C.C. classes are likely to start therein, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Number of schools and colleges, covered by NCC, State-wise is given in the statement attached.

(b) and (c). An addition of cadet strength at the rate of 10,000 cadets per year with effect from 1991-92 to 1995-96 has been approved by the Government for extending the NCC coverage to new educational institutions. The specific proposals are finalised in consultation with the concerned State Governments. NCC starts functioning in a school/college when raising orders are issued after requisite financial concurrence is given by the State Government. It is not possible to give a time frame by which State Governments will give their